## Anti- Dumping Duty imposed by Canadian Government on hot rolled carbon steel plant

# 3054. SHRI DIPANKAR MUKHERJEE:

SHRI B.J. PANDA:

Will the Minister of STEEL be pleased to state:

(a) whether the Steel Authority of India Ltd., (SAIL) has suffered a setback due to the anti-dumping duty imposed by Canadian Government on hot rolled Carban Steel Plants;

(b) if so, whether Government have contested against the action of Canadian Government; and

(c) if so, what is the present position?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJ KISHORE TRIPATHY): (a) Yes, Sir. Due to the anti-dumping and countervailing duty imposed by the Canadian Government on Hot Rolled Carbon Steel plates the export of SAIL plates from India to Canada is not viable in the present market conditions.

(b) SAIL is the only targeted party in the anti-dumping case initiated by Canada. Both SAIL and Government of India contested the case before the Canadian Authority.

(c) The final duty has been imposed which includes countervailing duty of Rs. 1738 per M.T. and 1.8% of anti dumping duty.

#### **Reserves of PIG Iron Ore**

# † 3055. SHRI RAJTV RANJAN SINGH:

## SHRI RAJ MOHINDER SINGH:

Will the Minister of STEEL be pleased to state:

(a) whether Government have identified the reserves of pig iron ore;

(b) if so, the names of States in the country where such reserves exist and the quantity of pig iron likely to be found in these reserves;

(c) whether it is a fact that mining from these reserves is being carried out in public and private sectors; and

(d) if so, the annual average percentage of iron being mined in public and private sectors; and the average annual percentage being exported?

<sup>&</sup>lt;sup>†</sup> Original notice of the question was received in Hindi.

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